

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3114
TO BE ANSWERED ON 04.08.2016

PENSION TO DISABLED

3114. SHRI KANTI LAL BHURIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is contemplating to lower the age limit of beneficiaries under Indira Gandhi National Disabled Pension Scheme (IGNDPS) from 18 years to 6 years and if so, the details thereof;
- (b) whether the Government proposes to reduce the percentage of disability in IGNDPS from 80 to 40 and if so, the details thereof; and
- (c) the time by which decisions on the above proposals are likely to be taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b) : No Sir. At present the Government is neither contemplating to lower the age limit of beneficiaries under Indira Gandhi National Disabled Pension Scheme (IGNDPS) from 18 to 6 years nor reduce the percentage of disability of IGNDPS from 80 to 40.

(c): In view of (a) and (b) above question does not arise.
